

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CORAM:

C.P NO. (IB)-85(PB)/2017
CA NO.
PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Neetu Parto
Vs
Iyogi Technical Services Pvt. Ltd.

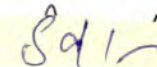
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

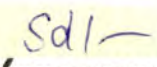
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

An affidavit has been filed and in para 2 thereof it has been disclosed that winding up petition against respondent company are pending before the Honourable Delhi High Court but the details thereof have not been divulged. Learned Counsel undertakes to inform the Court about the details of such petitions and the date of hearing.

List on 24th of May 2017.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
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